

ORISSA HIGH COURT

FILING REPORT AS ON :23/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0003249/2023	GANGA PRADHAN VS STATE OF ODISHA	SARAT KUMAR JENA VS	BEGUNIAPADA /68 /2023 () //
2	BLAPL/0003250/2023	HEMANTA KANYARI @ ANJARANGI HEMANTA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	JARADA /350 /2022 () //
3	BLAPL/0003251/2023	TASLIMA BIBI VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	/ /0 () //
4	BLAPL/0003252/2023	SANYASI ADHA @ HADU VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BANHARPALI /286 /2022 () //
5	BLAPL/0003253/2023	LINGARAJ MOHAPATRA VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	BALANGA /101 /2022 () //
6	BLAPL/0003254/2023	GANESWAR SAHU VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	CHANDRAPUR /29 /2020 () //
7	BLAPL/0003255/2023	BINOD KUMAR SOREN VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	CHAMPUA /14 /2023 () //
8	BLAPL/0003256/2023	SAJAN @ SAHAJAN KHAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /95 /2023 () //
9	BLAPL/0003257/2023	SK. SAHABUDDIN @ SAJAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KISHORENAGAR /143 /2022 () //
10	BLAPL/0003258/2023	SUSHANTA NAIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	/ /0 () //
11	BLAPL/0003259/2023	AJIT SARKAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /91 /2020 () //

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12	BLAPL/0003260/2023	SUKANTA KUMAR BEHERA @ PINTU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	CHHENDIPADA /308 /2021 () //
13	BLAPL/0003261/2023	CHAGALA NAIK VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	NAYAGARH SADAR /17 /2023 () //
14	BLAPL/0003262/2023	MAHESWAR BEHERA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (1) VS	/ /0 () //
15	BLAPL/0003263/2023	BALARAM MUKI VS STATE OF ODISHA	DIGAMBAR SETHI VS	MACHHKUND /11 /2023 () //
16	BLAPL/0003264/2023	JITU @ JITENDRA KHATUA VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	TALCHER TOWN /142 /2020 () //
17	BLAPL/0003265/2023	BIKASH GADANAYAK VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	KANIHA /41 /2023 () //
18	BLAPL/0003266/2023	LASIM SISHA @ LACHHIM VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MUDULIPODA /21 /2022 () //
19	BLAPL/0003267/2023	MANOJ KUMAR MUDULI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /144 /2023 () //
20	BLAPL/0003268/2023	BIJAY BHARAT MOHAPATRA @ PAPUN VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	LAXMISAGAR P.S. /66 /2023 () //
21	BLAPL/0003269/2023	ROUF MOHAMMAD VS STATE OF ODISHA	BISWAJIT NAYAK VS	KHANDAGIRI P.S. /458 /2022 () //
22	BLAPL/0003270/2023	RAJU GUDIA VS STATE OF ODISHA	ASIT KUMAR JENA VS	ORKEL /88 /2022 () //
23	BLAPL/0003271/2023	PRATAP MALLICK	SIDHARTHA SANKAR RAY (1)	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0003272/2023	GOPAL PRAMANIK	SUSHANTA HARICHANDAN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0003273/2023	HARICHAND DHALI	SATYANARAYAN MISHRA	MALKANGIRI /741 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0003274/2023	DHANESWAR MUNDARI	CHIRANJIB ROUT	PALLAHARA /246 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0003275/2023	BIDYADHAR SAHOO	AMLAN SHAKTI PAUL	LAXMISAGAR P.S. /41 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0003276/2023	GANGA PANI	DIPTI RANJAN BHOKTA	MUNIGUDA /85 /2017
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0003277/2023	SANDHYARANI JENA	AMULYA RATNA PANDA	BALIAPAL /166 /2021
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0003278/2023	RABINDRA JENA	AMULYA RATNA PANDA	BALIAPAL /166 /2021
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0003279/2023	SITI KHILA	PRANAB KUMAR DAS	CHITRAKONDA /114 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0003280/2023	SIVA SINGH	SHUBHENDU KUMAR PARIDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0003281/2023	HAREKRISHNA MALLIK	BISWAJIT NAYAK	MAHANGA /315 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0003282/2023	KALIA @ MANORANJAN DAS	DEBASNAN DAS	SAHADEV KHUNTA /40 /2023
		VS	VS	()

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35	BLAPL/0003283/2023	STATE OF ODISHA MITU BIRA VS	DEBASIS MISHRA VS	// PADMAPUR /161 /2022 ()
36	BLAPL/0003284/2023	STATE OF ODISHA RAJU BAROI VS	RABINDRA NATH PANDA VS	// MALKANGIRI /253 /2018 ()
37	CMAPL/0000243/2023	STATE OF ODISHA MAMATA MOHARANA VS	ADV. VS	// // ()
38	CMAPL/0000244/2023	CHIEF EXECUTIVE OFFICER (ELECTRICAL), C.E.S.U. ARATI KUMAR SETHI VS	ADV VS	// // ()
39	CMAPL/0000245/2023	STATE OF ODISHA NUSHRAT NIKHAT VS	ADV VS	// // ()
40	CMAPL/0000246/2023	D.G. OF POLICE, CUTTACK HARE KRUSHNA CHHOTARAY VS	ADV VS	// // ()
41	CMP/0000330/2023	STATE OF ODISHA MINATI PRAVA JENA VS	AKSHAYA KUMAR MOHAPATRA VS	// // ()
42	CMP/0000331/2023	LOBHABATI SWAIN D.ANAND RAO DORA VS	BIBEKANANDA BHUYAN VS	// // ()
43	CMP/0000332/2023	SDO AND ESTATE COLLECTOR, SONEPUR PRESIDENT BAPUJI SEVA SANGHA, SARANKUL VS	HARIPAD MOHANTY VS	// // ()
44	CMP/0000333/2023	KEDAR NATH SAHOO BHUBANESWAR DASH VS	BYOMAKESH TRIPATHY VS	// // ()
45	CMP/0000334/2023	NIRAJA NANDA DHARMASILA DEVI VS	PABITRA KUMAR NAYAK VS	// // ()
		PRAFULLA BARIK		//

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46	CMP/0000335/2023	CHANDAN RANA VS BANKA BIHARI DAS	AMIT PRASAD BOSE VS	// 0 //
47	CMP/0000336/2023	GOPINATH MEHER VS JAIFUL MEHER	RABINDRA NATH PRUSTY VS	// 0 //
48	CMP/0000337/2023	PREMANANDA MOHANTY VS BIJUMANI PRADHAN	PRASANTA KUMAR MISHRA VS	// 0 //
49	COA/0000004/2023	M/S. NORTHERN EASTERN ELECTRICITY SUPPLY OF KALYANI COMPLEX, BBSR VS STATE OF ODISHA	M/S. NORTHERN EASTERN ELECTRICITY SUPPLY OF KALYANI COMPLEX, BBSR VS	// 0 //
50	COA/0000005/2023	M/S.WESTERN ELECTRICITY SUPPLY OF KALYANI COMPLEX, BBSR VS STATE OF ODISHA	M/S.WESTERN ELECTRICITY SUPPLY OF KALYANI COMPLEX, BBSR VS	// 0 //
51	COA/0000006/2023	M/S.SOUTHERN ELECTRICITY SUPPLY OF KALYANI COMPLEX, BBSR VS STATE OF ODISHA	M/S.SOUTHERN ELECTRICITY SUPPLY OF KALYANI COMPLEX, BBSR VS	// 0 //
52	CONTC/0001991/2023	SANATAN NAYAK VS DATTATRAYA BHAUSAHEB SHINDE, IAS	ADV VS	// 0 //
53	CONTC/0001992/2023	SAMBIT BAL VS STATE OF ODISHA, SECY., R AND DM DEPT.	BHUBANANANDA LENKA VS	// 0 //
54	CONTC/0001993/2023	BISWANATH SAHOO VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
55	CONTC/0001994/2023	DURYODHAN BHOI VS DR. ARABINDA KUMAR PADHI, I.A.S.	PRASANTA KUMAR MISHRA VS	// 0 //
56	CONTC/0001995/2023	PRAVAT KUMAR SINGH VS BIRABIKRAM YADAV, IAS	ADV VS	// 0 //
57	CONTC/0001996/2023	PRAHALLAD PANDA	ADV	//

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		VS	VS	0
58	CONTC/0001997/2023	SAMPAD KU. SWAIN, EXECUTIVE OFFICER PATTAMUNDAI MUNICIPALITY, KENDRAPARA	ADV	//
		KISHORE CHANDRA MAHAPATRA	ADV	//
		VS	VS	0
59	CONTC/0001998/2023	G. MATHIVIAN, IAS		//
		RAM CHANDRA MANGUAL	ADV	//
		VS	VS	0
60	CONTC/0001999/2023	G.MATHIVIAN, I.A.S.		//
		PRASANTA CHOUDHURY	ADV	//
		VS	VS	0
61	CONTC/0002000/2023	NIKHIL PAVAN KALYAN, I.A.S.		//
		AKSHAYA KUMAR PANDA	SIDHESWAR MALLIK	//
		VS	VS	0
62	CONTC/0002001/2023	SASWAT MISHRA, PRINCIPAL SECRETARY, R AND D.M. DEPT., BBSR		//
		BALAKRUSHNA MOHANTY	ADV	//
		VS	VS	0
63	CONTC/0002002/2023	BISWARANJAN RATH, SUB COLLECTOR, TALCHER		//
		SANJIB KUMAR PANDA	ADV	//
		VS	VS	0
64	CONTC/0002003/2023	NIKUNJA BIHARI DHAL, IAS		//
		MOUNT LITERA ZEE SCHOOL, BBSR	ADV	//
		VS	VS	0
65	CONTC/0002004/2023	SUSANTA KUMAR DASH, IAS		//
		AJIT KUMAR RAY	ADV	//
		VS	VS	0
66	CONTC/0002005/2023	PRADEEP KUMAR PATNAIK, SUPT. OF EXCISE, BBSR		//
		AKSHAYA KUMAR MOHANTY	ADV	//
		VS	VS	0
67	CONTC/0002006/2023	DIPTESH KUMAR PATTANAIAK, IPS		//
		TIKESWAR PATEL	ADV.	//
		VS	VS	0
68	CONTC/0002007/2023	DR. GAVALI PARAG HARSHED, COLLECTOR AND D.M., SUNDARGARH		//
		LALITA MAHAKUD		//
		VS	VS	0

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69	CONTC/0002008/2023	DR. GAVALI PARAG HARSHED, COLLECTOR AND D.M., SUNDARGARH SAKHIMANI BARAL VS	RAJKISHORE SWAIN VS	// // ()
70	CONTC/0002009/2023	DR. C.S.KUMAR, IAS NAMITA PANDA VS	ADV VS	// // ()
71	CONTC/0002010/2023	ASWATHY S, IAS AMULYA PANIGRAHI VS	ADV VS	// // ()
72	CONTC/0002011/2023	ASWATHY S, I.A.S. PRADYUMNA CHOUDHURY VS	ADV. VS	// // ()
73	CONTC/0002012/2023	UMAKANTA PRADHAN, I.I.C. AIRPORT P.S., BBSR. BISHNUPRIYA SETHI VS	DEBADATTA MOHANTY VS	// // ()
74	CONTC/0002013/2023	HRUSHIKESH TRIPATHY, I/C GENERAL MANAGING, PURI COOPERATIVE MILK PRODUCERS UNION/LTD. M/S CHOUDHURY MEDICAL STORE, BBSR VS	PAMI RATH VS	// // ()
75	CRLA/0000322/2023	RASMI RANJAN SETHY, SR. ADMINISTRATIVE OFFICER AND DD(A) I/C AIIMS, BBSR. JOGESHWAR HARIJAN @ JOGESWAR HARIJAN VS	SURYAKANTA DWIBEDI VS	// TENTULIKHUNTI /58 /2015 ()
76	CRLA/0000323/2023	STATE OF ODISHA NITYANANDA BARIK VS	JAYANTA KUMAR MAJHI VS	// SINGLA /119 /2015 ()
77	CRLA/0000324/2023	STATE OF ODISHA SAMIR BHUE @ SAMEER BHUE VS	ARJUNA CHARANA BEHERA VS	// BARGARH SADAR /239 /2022 ()
78	CRLA/0000325/2023	STATE OF ODISHA MANOJ DAS VS	ANURAG PATI VS	// BARAMBA /25 /2023 ()
79	CRLMA/0000094/2023	STATE OF ODISHA NARAHARI NAYAK VS	PRASANTA KUMAR SATAPATHY VS	// SOSO /178 /2022 ()
		STATE OF ODISHA		//

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80	CRLMC/0001480/2023	B RAJESH BEHERA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SEA BEACH /261 /2022 () //
81	CRLMC/0001481/2023	BASA @ BASANT NATIA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	GONDIA /206 /2008 () //
82	CRLMC/0001482/2023	KAILASH @ KAILASA BARIK VS STATE OF ODISHA	Binaya Bhusan Routray VS	GOP /262 /2022 () //
83	CRLMC/0001483/2023	SUSANTA KUMAR SAMANTRAY VS STATE OF ODISHA(VIG.)	HEMANTA KUMAR MUND VS	KORAPUT VIGILANCE /27 /2021 () //
84	CRLMC/0001484/2023	GANESH PRASAD GUPTA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	MOTU /21 /2021 () //
85	CRLMC/0001485/2023	PREM NARAYAN SINGH PARIHAR@PINTU VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	MUDULIPODA /19 /2017 () //
86	CRLMC/0001486/2023	BALARAM MOHARANA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	TUMUSINGA /162 /2022 () //
87	CRLMC/0001487/2023	UDAYANATH SAHOO VS STATE OF ODISHA(VIG.)	VS	BHUBANESWAR VIGILANCE /27 /2003 () //
88	CRLMC/0001488/2023	RAJA BAHADUR VS STATE OF ODISHA	KULDEEP MOHANTY VS	SECTOR-19 /60 /2019 () //
89	CRLMC/0001489/2023	DHIREN MANDAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /39 /2005 () //
90	CRLMC/0001490/2023	SUBRAT BISWAL @ BAPI VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	CHANDABALI /265 /2022 () //
91	CRLMC/0001491/2023	SHAMBHUNATH JENA	Binaya Bhusan Routray	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
92	CRLMP/0000600/2023	STATE OF ODISHA CHITTARANJAN PANDA	PRIYA RANJAN MISHRA	// / /0
		VS	VS	()
93	CRLMP/0000601/2023	STATE OF ODISHA NISHIKANT BEHERA	RAKESH KUMAR SARANGI	// / /0
		VS	VS	()
94	CRLREV/0000140/2023	STATE OF ODISHA KARISHMA MAJHI	PRASANTA KUMAR NANDA	// KORAPUT TOWN /74 /2021
		VS	VS	S.D.J.M.,KORAPUT(Koraput)
95	FAO/0000150/2023	STATE OF ODISHA LILI JENA@LILY JANA	SATYABAN SAHOO	MISCA/0000052/2022 //
		VS	VS	RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR(Khordha)
96	FAO/0000151/2023	UNION OF INDIA THE EXECUTIVE ENGINEER (MECHANICAL DIVISION)	KARUNAKAR DAS, A.S.C.	Oa/0000169/2019 //
		VS	VS	()
97	MACA/0000256/2023	NALITA BEHERA BIPIN GAIGARIA	JIBAN RANJAN DASH	// //
		VS	VS	()
98	MACA/0000257/2023	DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY LTD. MANJULA ROUSTRAY @ MANJULATA	KAPILA CHARAN NAYAK	// //
		VS	VS	()
99	MACA/0000258/2023	RAMESH KUMAR MALLIK DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.	SOMNATH ROY	// //
		VS	VS	()
100	RPFAM/0000104/2023	SUKANTI PAL SABITA DEY	BHABANI SANKAR DAS	// //
		VS	VS	()
101	RPFAM/0000105/2023	SATYAANJAN DEY RAMESH CHANDRA BARAL	MD. MOTIULLA	// //
		VS	VS	()
102	RSA/0000117/2023	KALPANA SENAPATI JAMI VIJAYLAKHMI	SOUMYA DEV RAY	// //
		VS	VS	()

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103	RVWPET/000096/2023	JAMI ASHOK YUGAL KISHORE DASS VS UNION OF INDIA	ADV. VS	// // 0 //
104	RVWPET/000097/2023	AMITA PATRA VS BRANCH MANAGER, ICICI PRUDENTIAL LIFE INSURANCE CORPORATION LTD.	HRUSIKESH PRADHAN VS	// 0 //
105	TRP(C)/0000112/2023	SUNITA BAIDYA VS DEBASHIS PRADHAN	RAJIV KUMAR MAHANTA VS	// 0 //
106	TRP(C)/0000113/2023	PRATISTHITA PRADHAN VS MANAS KUMAR PRADHAN	ANURAG PATI VS	// 0 //
107	TRPCRL/000025/2023	RADHA MOHAN BEHERA VS GHANASHYAM BEHERA	RAJIV KUMAR MAHANTA VS	//0 0 //
108	WA/0000578/2023	STATE OF ODISHA VS TRILOCHAN SWAIN	TARUN PATNAIK,A.G.A VS	// 0 //
109	WA/0000579/2023	CHANDRAKANTI KANDI VS STATE OF ODISHA	SUKANT NAYAK VS	// 0 //
110	WA/0000580/2023	STATE OF ODISHA VS BANCHHANIDHI MOHANTY	TARUN PATNAIK,A.G.A VS	// 0 //
111	WA/0000581/2023	STATE OF ODISHA VS LAXMAN NAIK	SAROJ KANTA SAMAL, A.G.A. VS	// 0 //
112	WA/0000582/2023	STATE OF ODISHA VS BASANTA KUMAR MALLICK	TARUN PATNAIK,A.G.A VS	// 0 //
113	WA/0000583/2023	STATE OF ODISHA VS ALEKHA CHANDRA BARIK	TARUN PATNAIK,A.G.A VS	// 0 //

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114	WA/0000584/2023	STATE OF ODISHA VS PRAHALLAD MALLICK	CH.SATYAJIT MISHRA, A.G.A. VS	// 0 //
115	WA/0000585/2023	STATE OF ODISHA VS SUDARSAN DEHURY	TARUN PATNAIK,A.G.A VS	// 0 //
116	WA/0000586/2023	STATE OF ODISHA VS AKSHAYA KUMAR BEHERA	CH. SATYAJIT MISHRA,A.G.A VS	// 0 //
117	WA/0000587/2023	STATE OF ODISHA VS RAMESH CHANDRA PARIDA	CH. SATYAJIT MISHRA, A.G.A. VS	// 0 //
118	WA/0000588/2023	STATE OF ODISHA VS MAHESWAR SAHOO	SANGRAM JENA,S.C(S AND M.E) VS	// 0 //
119	WA/0000589/2023	STATE OF ODISHA VS CHAKRADHAR PRADHAN	SANGRAM JENA,S.C(S AND M.E) VS	// 0 //
120	WA/0000590/2023	STATE OF ODISHA VS SRINIBASA SABAT	TARUN PATNAIK, A.S.C. VS	// 0 //
121	WA/0000591/2023	STATE OF ODISHA VS BAIDHAR MALLICK	CH.SATYAJIT MISHRA,A.G.A VS	// 0 //
122	WA/0000592/2023	STATE OF ODISHA VS SUKANTA KUMAR PARHI	CH. SATYAJIT MISHRA, A.G.A. VS	// 0 //
123	WA/0000593/2023	STATE OF ODISHA VS BIKASH CHANDRA PAREI	PRAVAT KUMAR PANDA, S.C.(S AND ME) VS	// 0 //
124	WA/0000594/2023	DR.PRADIPTA KUMAR GAHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
125	WA/0000595/2023	STATE OF ODISHA	PURNA CHANDRA DAS,A.G.A	//

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		VS	VS	0
126	WA/0000596/2023	ANIL KUMAR HARICHANDAN STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
127	WA/0000597/2023	DR. MALAY KUMAR PRADHAN STATE OF ODISHA	HARMOHAN DHAL,A.G.A	//
		VS	VS	0
128	WA/0000598/2023	BANSIDHAR PANDA STATE OF ODISHA	PRADEEP KUMAR ROUT, A.G.A.	//
		VS	VS	0
129	WA/0000599/2023	MANMOHAN NANDA PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT	SANJAY KANTA SAMAL,A.G.A	//
		VS	VS	0
130	WA/0000600/2023	SADANANDA SETH STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	//
		VS	VS	0
131	WA/0000601/2023	JOGESH KUMAR MOHANTY STATE OF ODISHA	PRADEEP KUMAR ROUT, A.G.A.	//
		VS	VS	0
132	WP(C)/0008953/2023	J. RAMA MURTY UDAYA MAJHI	MALAYA KUMAR MISHRA	//
		VS	VS	0
133	WP(C)/0008954/2023	STATE OF ODISHA GHOSA PANGI	MALAYA KUMAR MISHRA	//
		VS	VS	0
134	WP(C)/0008955/2023	STATE OF ODISHA KARTIK HARIJAN @ HARPAL	PADMANAV CHOUDHURY	//
		VS	VS	0
135	WP(C)/0008956/2023	STATE OF ODISHA RAGHABENDRA PATNAIK	ANIL KUMAR DAS	//
		VS	VS	0
136	WP(C)/0008957/2023	STATE OF ODISHA RAMESH CHANDRA BHOI	ANIL KUMAR DAS	//
		VS	VS	0

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137	WP(C)/0008958/2023	STATE OF ODISHA KISHORE KUMAR PANDA VS	ANIL KUMAR DAS VS	// // ()
138	WP(C)/0008959/2023	STATE OF ODISHA POREDDY RAJA RAO VS	RAJALAXMI BISWAL VS	// // ()
139	WP(C)/0008960/2023	STATE OF ODISHA ALIBILLI GOPALA RAO VS	RAJALAXMI BISWAL VS	// // ()
140	WP(C)/0008961/2023	STATE OF ODISHA JITENDRA PRASAD SWAIN VS	GYANARANJAN SETHI VS	// // ()
141	WP(C)/0008962/2023	STATE OF ODISHA SUBHAM KUMAR DORA VS	DIGAMBARA MISHRA VS	// // ()
142	WP(C)/0008963/2023	STATE OF ODISHA RAJKISHORE NAIK VS	GYANARANJAN SETHI VS	// // ()
143	WP(C)/0008964/2023	STATE OF ODISHA RAMESH CHANDRA SAHOO VS	UMESH CHANDRA BEHURA VS	// // ()
144	WP(C)/0008965/2023	STATE OF ODISHA MINAKHI DAS VS	SUVENDU KUMAR DAS VS	// // ()
145	WP(C)/0008966/2023	STATE OF ODISHA PITAMBAR PARMANIK VS	SITANSU MOHAN SINGH VS	// // ()
146	WP(C)/0008967/2023	STATE OF ODISHA SAILENDRA NAYAK VS	SITANSU MOHAN SINGH VS	// // ()
147	WP(C)/0008968/2023	STATE OF ODISHA ABDUL JAHUR KHAN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0008969/2023	BIJAYA KUMAR RATH VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
149	WP(C)/0008970/2023	HARIHAR SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
150	WP(C)/0008971/2023	BENUDHAR SABAT VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
151	WP(C)/0008972/2023	AKSHAYA KUMAR BEHERA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
152	WP(C)/0008973/2023	ADIKANDA DEY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
153	WP(C)/0008974/2023	BRUNTIKANTA PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
154	WP(C)/0008975/2023	SWADHIN JENA VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //
155	WP(C)/0008976/2023	GOBARDHAN SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
156	WP(C)/0008977/2023	SUBASH CHANDRA PANDIA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
157	WP(C)/0008978/2023	BISWANATH PANDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
158	WP(C)/0008979/2023	RADHA MOHAN PARIDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
159	WP(C)/0008980/2023	ANAM CHANDRA BHUYAN	SHARMISTHA SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0008981/2023	ASHOK KUMAR KAR	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0008982/2023	SUBASH CHANDRA BEHERA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0008983/2023	TRINATH PRADHAN	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0008984/2023	ANUPAMA MOHANTY	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0008985/2023	RAMA KRISHNA RAO	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0008986/2023	PITABAS SARANGI	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0008987/2023	RABINDRA KUMAR SAHOO	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0008988/2023	RAJENDRA DAS	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0008989/2023	MAGUNI NAYAK	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0008990/2023	SANJUKTA PATANAIAK	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0008991/2023	BHAGABATA DAKUA	SHARMISTHA SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0008992/2023	STATE OF ODISHA CHANDRA SEKHAR PRADHAN VS	SHARMISTHA SAMAL VS	// // 0
172	WP(C)/0008993/2023	STATE OF ODISHA RABINDRA KUMAR SWAIN VS	SHARMISTHA SAMAL VS	// // 0
173	WP(C)/0008994/2023	STATE OF ODISHA RAMA CHANDRA SAHOO VS	SHARMISTHA SAMAL VS	// // 0
174	WP(C)/0008995/2023	STATE OF ODISHA BENUDHAR PRADHAN VS	SHARMISTHA SAMAL VS	// // 0
175	WP(C)/0008996/2023	STATE OF ODISHA SANTOSH KUMAR GOUDA VS	SHARMISTHA SAMAL VS	// // 0
176	WP(C)/0008997/2023	STATE OF ODISHA RAMA CHANDRA SAHOO VS	SHARMISTHA SAMAL VS	// // 0
177	WP(C)/0008998/2023	STATE OF ODISHA JANARDANA PANDA VS	SHARMISTHA SAMAL VS	// // 0
178	WP(C)/0008999/2023	STATE OF ODISHA SUBASH CHANDRA BEHERA VS	SHARMISTHA SAMAL VS	// // 0
179	WP(C)/0009000/2023	STATE OF ODISHA HEMANTA KUMAR SAHU VS	SHARMISTHA SAMAL VS	// // 0
180	WP(C)/0009001/2023	STATE OF ODISHA PRAKASH CHANDRA PRADHAN VS	SHARMISTHA SAMAL VS	// // 0
181	WP(C)/0009002/2023	STATE OF ODISHA JYOTIRMAYEE PANIGRAHI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0009003/2023	KRUSHNA PRASAD DASH VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
183	WP(C)/0009004/2023	BHASKAR CHANDRA SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
184	WP(C)/0009005/2023	GOVINDA CHANDRA SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
185	WP(C)/0009006/2023	TRINATH GOUDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
186	WP(C)/0009007/2023	SANGRAM KESHARI ROUSTRAY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
187	WP(C)/0009008/2023	BIJAYA KUMAR MOHANTY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
188	WP(C)/0009009/2023	BRUNDABAN BISWAL VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
189	WP(C)/0009010/2023	JANAKI BALLAV PATTANAIK VS CHIEF GENERAL MANAGER, IDCO, BBSR	NALINI KANTA DASH VS	// 0 //
190	WP(C)/0009011/2023	DAYANIDHI DAS VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
191	WP(C)/0009012/2023	NIKUNJA KUMAR SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
192	WP(C)/0009013/2023	PRAMOD KUMAR BEHERA VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	// 0 //
193	WP(C)/0009014/2023	RAJALAXMI JENA	SHARMISTHA SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0009015/2023	TRINATH PANDA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0009016/2023	JOLEKHA BEGUM	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0009017/2023	KSHIROD KUMAR MOHANTY	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0009018/2023	RABINDRA KUMAR MISHRA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0009019/2023	KHAGESWAR PANDA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0009020/2023	BHAGABAN GOUDA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0009021/2023	HARI KRISHNA MAHAPATRA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0009022/2023	CHITTA RANJAN MISHRA	ACHYUTANANDA PATTANAIAK	//
		VS	VS	0
		DAYANIDHI ROUSTRAY		//
202	WP(C)/0009023/2023	MRUTYUNJAYA DASH	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0009024/2023	BIJAYA MAHARANA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0009025/2023	CHITTA RANJAN MISHRA	ACHYUTANANDA PATTANAIAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0009026/2023	STATE OF ODISHA BIDYADHAR DASH VS	SHARMISTHA SAMAL VS	// // 0
206	WP(C)/0009027/2023	STATE OF ODISHA RABINDRANATH MISHRA VS	SHARMISTHA SAMAL VS	// // 0
207	WP(C)/0009028/2023	STATE OF ODISHA BISHNU CHARAN MISHRA VS	SHARMISTHA SAMAL VS	// // 0
208	WP(C)/0009029/2023	STATE OF ODISHA MIR ALLAUDDIN VS	SHARMISTHA SAMAL VS	// // 0
209	WP(C)/0009030/2023	STATE OF ODISHA B.KAILASH PATRO VS	SHARMISTHA SAMAL VS	// // 0
210	WP(C)/0009031/2023	STATE OF ODISHA LAXMIDHAR SAMANTARAY VS	SHARMISTHA SAMAL VS	// // 0
211	WP(C)/0009032/2023	STATE OF ODISHA SUDARSHAN SAHOO VS	SHARMISTHA SAMAL VS	// // 0
212	WP(C)/0009033/2023	STATE OF ODISHA RAGHUNANDAN NAYAK VS	GIRIDHARI SINGH VS	// // 0
213	WP(C)/0009034/2023	UNION OF INDIA JAYA KRISHNA BARIK VS	SHARMISTHA SAMAL VS	// // 0
214	WP(C)/0009035/2023	STATE OF ODISHA SUKRU BEHERA VS	SHARMISTHA SAMAL VS	// // 0
215	WP(C)/0009036/2023	STATE OF ODISHA BHAIRAB CHARAN SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0009037/2023	RAMESH CHANDRA TRIPATHY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
217	WP(C)/0009038/2023	SURENDRA BEHERA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
218	WP(C)/0009039/2023	MANOJ KUMAR PARIDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
219	WP(C)/0009040/2023	MADHUSMITA MOHAPATRA VS STATE OF ODISHA	BHABANI SAMAL VS	// 0 //
220	WP(C)/0009041/2023	SUSHANTA SAHOO VS STATE OF ODISHA	RAJIB RATH VS	// 0 //
221	WP(C)/0009042/2023	KANHU SAMAL VS STATE OF ODISHA	RAJIB RATH VS	// 0 //
222	WP(C)/0009043/2023	SHRI RADHA DAMODAR SWAMY BIJE, GANJAM VS COMMNR. OF ENDOWMENT, BERHAMPUR	MANMAYA KUMAR DASH VS	// 0 //
223	WP(C)/0009044/2023	LALA SINGH VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// 0 //
224	WP(C)/0009045/2023	BANDANA BHUYAN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
225	WP(C)/0009046/2023	SANKARSANA NAYAK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
226	WP(C)/0009047/2023	NALINI PRAVA BARIK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
227	WP(C)/0009048/2023	PRATAP CHANDRA DORA	LAMBODOR ACHARI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0009049/2023	STATE OF ODISHA RAJMOHAN SWAIN	GANGADHAR SAMAL	//
		VS	VS	0
229	WP(C)/0009050/2023	STATE OF ODISHA BANDANA BHUYAN	PRASANTA KUMAR NANDA	//
		VS	VS	0
230	WP(C)/0009051/2023	STATE OF ODISHA SANJAY KUMAR MISHRA	AMIYA KUMAR CHHATOI	//
		VS	VS	0
231	WP(C)/0009052/2023	STATE OF ODISHA KAUSHIK CHANDRA BEHERA	SHASHI BHUSAN JENA	//
		VS	VS	0
232	WP(C)/0009053/2023	COMMNR. CUM SECY., S AND ME DEPT., BBSR MURALIDHAR PRUSTY	AMIYA KUMAR CHHATOI	//
		VS	VS	0
233	WP(C)/0009054/2023	GENERAL MANAGER, ODISHA GRAMYA BANK, BBSR KRUTIBAS GIRI	AMIYA KUMAR CHHATOI	//
		VS	VS	0
234	WP(C)/0009055/2023	STATE OF ODISHA SUKANTI JENA	RANJAN KUMAR ROUT	//
		VS	VS	0
235	WP(C)/0009056/2023	STATE OF ODISHA NALINI PRAVA BARIK	PRASANTA KUMAR NANDA	//
		VS	VS	0
236	WP(C)/0009057/2023	STATE OF ODISHA ODISHA GRAMYA BANK, ODAGAON BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
237	WP(C)/0009058/2023	THE COMMNR. CUM SECY., PR AND DW DEPT., GOVT. OF ODISHA, BBSR DHIRENDRANATH BISWAL	PRASANTA KUMAR NANDA	//
		VS	VS	0
238	WP(C)/0009059/2023	STATE OF ODISHA GEETA CHOUDHURY	PRASANTA KUMAR NANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0009060/2023	STATE OF ODISHA JAGADISH PANDA VS THE COLLECTOR, KALAHANDI	MANOJ KUMAR PANDA VS	// // 0 //
240	WP(C)/0009061/2023	TANAY KUMAR DASH VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
241	WP(C)/0009062/2023	PRADIP KUMAR PRADHAN VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
242	WP(C)/0009063/2023	KISHOR KUMAR MOHANTA VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
243	WP(C)/0009064/2023	PURUSOTTAM MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
244	WP(C)/0009065/2023	SITANSU SEKHAR BARAL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
245	WP(C)/0009066/2023	RAMESH KUMAR DALAI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
246	WP(C)/0009067/2023	BHANUMATI MOHANTA VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
247	WP(C)/0009068/2023	RADHAKANTA BAG VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
248	WP(C)/0009069/2023	JITENDRA MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
249	WP(C)/0009070/2023	RAJANI LATA BEERO VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0009071/2023	SUDHARANI DASH VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
251	WP(C)/0009072/2023	BIRANCHI NARAYAN BISWAL VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
252	WP(C)/0009073/2023	KUMUDINI DHAL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
253	WP(C)/0009074/2023	NAMITA DASH VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
254	WP(C)/0009075/2023	SATYABRATA SAHOO VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
255	WP(C)/0009076/2023	LAXMI BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
256	WP(C)/0009077/2023	JAGATISWAR SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
257	WP(C)/0009078/2023	SANKARSHAN SARANGI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
258	WP(C)/0009079/2023	LOCHARIASAI KRISHNA VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //
259	WP(C)/0009080/2023	SUDHIRA RANJAN PANIGRAHI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
260	WP(C)/0009081/2023	ABAKASH BISWAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
261	WP(C)/0009082/2023	MD. QAISER UZZAMAN	SATYA PRAKASH NATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0009083/2023	BIDYUTLATA PATTANAİK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0009084/2023	M/S. ACHALESH BALIARSINGH	KSHIROD KUMAR SAHOO	//
		VS	VS	0
		COMMISSIONER OF CT AND GST,ODISHA		//
264	WP(C)/0009085/2023	NILAMADHABA SHADANGI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0009086/2023	RABINDRA KUMAR PANDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0009087/2023	NATABAR BARIK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0009088/2023	LAXMINARAYAN PRADHAN	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0009089/2023	DEBENDRA KUMAR SUBUDHI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0009090/2023	PRAFULLA KUMAR DASH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0009091/2023	SUSANTA KUMAR ROUSTRAY	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0009092/2023	PUSPALATA PATTANAYAK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0009093/2023	PRATIMA KUMARI MAHAPATRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0009094/2023	STATE OF ODISHA BIJAYA KUMAR CHAUDHURY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
274	WP(C)/0009095/2023	STATE OF ODISHA DURGA CHARAN MAHALA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
275	WP(C)/0009096/2023	STATE OF ODISHA GADADHAR PANDA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
276	WP(C)/0009097/2023	STATE OF ODISHA PRUTHIRAJ MEHER VS	MANAS CHAND VS	// // ()
277	WP(C)/0009098/2023	THE COLLECTOR, NUAPADA BANAMALI PRADHAN VS	DILLIP KUMAR MOHAPATRA VS	// // ()
278	WP(C)/0009099/2023	STATE OF ODISHA SOMANATH MAHAPATRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
279	WP(C)/0009100/2023	STATE OF ODISHA ASHOK KUMAR MISHRA VS	MANAS CHAND VS	// // ()
280	WP(C)/0009101/2023	STATE OF ODISHA PRAKASH CHANDRA MAHAPATRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
281	WP(C)/0009102/2023	STATE OF ODISHA KHIRODA KUMAR DAS VS	DILLIP KUMAR MOHAPATRA VS	// // ()
282	WP(C)/0009103/2023	STATE OF ODISHA KASHINATH SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // ()
283	WP(C)/0009104/2023	STATE OF ODISHA SANDHYARANI TANDI VS	ABHILASH MISHRA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0009105/2023	MENAKA PATRA VS STATE OF ODISHA	BISWARANJAN DALAI VS	// 0 //
285	WP(C)/0009106/2023	BISHNUPRIYA GNM NURSING SCHOOL, MAYURBHANJ VS DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR	ANILGUNI RAJGURU MOHAPATRA VS	// 0 //
286	WP(C)/0009107/2023	RABINDRA KUMAR SWAIN VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// 0 //
287	WP(C)/0009108/2023	HRUDANANDA NAYAK VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
288	WP(C)/0009109/2023	GOURI SHANKAR JAISWAL VS INCOME TAX OFFICER, N.F.A.C, NEW DELHI	KSHIROD KUMAR SAHOO VS	// 0 //
289	WP(C)/0009110/2023	KABIRAJ BARADA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
290	WP(C)/0009111/2023	M/S DEEPAK KUMAR SAHU, KORAPUT VS THE COMMNR. OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //
291	WP(C)/0009112/2023	PRAVAKAR MOHANTY VS STATE OF ODISHA	RAJIB RATH VS	// 0 //
292	WP(C)/0009113/2023	KABIRAJ BARADA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
293	WP(C)/0009114/2023	M/S.THAKUR CONSTRADE PVT. LTD. BBSR VS THE CHIEF MANAGER SBI, BBSR	SIBANARAYAN BISWAL VS	// 0 //
294	WP(C)/0009115/2023	BISWAJIT AMBIKA PRASAD SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
295	WP(C)/0009116/2023	KHAGESWAR SAHOO	SATYABRATA DASH	//

ORISSA HIGH COURT

FILING REPORT AS ON :23/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0009117/2023	R.T.O.,KENDRAPARA GAYATREE DEBATA	LAXMI PRASAD DWIVEDY	//
		VS	VS	0
297	WP(C)/0009118/2023	STATE OF ODISHA NIRAKAR NAYAK	JAGANNATH BHUYAN	//
		VS	VS	0
298	WP(C)/0009119/2023	PRADEEP NAYAK RAJAN PRASAD	ARUN KUMAR PATRA	//
		VS	VS	0
299	WP(C)/0009120/2023	STATE OF ODISHA JIBAN JYOTI PATNAIK	LAXMIKANTA MOHANTY	//
		VS	VS	0
300	WP(C)/0009121/2023	STATE OF ODISHA HEMANTA KUMAR MOHANTY	LAXMIKANTA MOHANTY	//
		VS	VS	0
301	WP(C)/0009122/2023	STATE OF ODISHA HEMALATA BAITHARU	ASHIS KUMAR MISHRA	//
		VS	VS	0
302	WP(C)/0009123/2023	STATE OF ODISHA JAYASHREE NAYAK	RAJIB RATH	//
		VS	VS	0
303	WP(C)/0009124/2023	STATE OF ODISHA ROHIT KUMAR PRUSTY	PRAFULLA KUMAR RATH	//
		VS	VS	0
304	WP(C)/0009125/2023	STATE OF ODISHA PRAMOD KUMAR SAHU	ARUN KUMAR PATRA	//
		VS	VS	0
305	WP(C)/0009126/2023	STATE OF ODISHA AKSHAYA PAIKARAY	PRAFULLA KUMAR RATH	//
		VS	VS	0
306	WP(C)/0009127/2023	STATE OF ODISHA AMIT KUMAR PRUSTY	PRAFULLA KUMAR RATH	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :23/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0009128/2023	STATE OF ODISHA DUKHIBANDHB MALLICK VS	ATMAJIT MANMITH DAS VS	// // ()
308	WP(C)/0009129/2023	STATE OF ODISHA DEBJYOTI DAS VS	BISWAJIT DAS VS	// // ()
309	WP(C)/0009130/2023	BSNL, NEW DELHI DEBJYOTI DAS VS	BISWAJIT DAS VS	// // ()
310	ABLAPL/0002965/2023	BSNL, NEW DELHI LIPIKA BEHERA VS	RAJENDRA NARAYAN ROUT VS	// BASUDEVPUR /77 /2023 ()
311	ABLAPL/0002966/2023	STATE OF ODISHA VIJAY SHAH VS	DIBYAJYOTI SAHOO VS	// JHARSUGUDA SADAR /67 /2023 ()
312	ABLAPL/0002967/2023	STATE OF ODISHA RABINDRA BARIK VS	BHAGABAT PRASAD RATH VS	// GOP /84 /2023 ()
313	ABLAPL/0002968/2023	STATE OF ODISHA AKALU MALIK @ MAMINA MALIK VS	ACHYUTANANDA PATTANAİK VS	// PATTAMUNDAI RURAL PS /238 /2023 ()
314	ABLAPL/0002969/2023	STATE OF ODISHA SHYAMA SUNDAR ACHARYA @ TUNGURU VS	PRAFULLA KUMAR KHATEI VS	// CHANDAPUR /47 /2023 ()
315	ABLAPL/0002970/2023	STATE OF ODISHA BHAGABAN PRADHAN VS	ACHYUTANANDA PATTANAİK VS	// JANKIA P.S. /106 /2023 ()
316	ABLAPL/0002971/2023	STATE OF ODISHA SATYAPRIYA NAIK VS	SAROJ RANJAN SUBUDHI VS	// KANIHA /46 /2023 ()
317	ABLAPL/0002972/2023	STATE OF ODISHA NAROTTOM PAIKARAY VS	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /82 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :23/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	ABLAPL/0002973/2023	SUKANTI SAMANTARAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /39 /2023 () //
319	ABLAPL/0002974/2023	LULU SAHOO @ SUBRAT SAHOO VS STATE OF ODISHA	LAXMINARAYAN SAHOO VS	TUMUSINGA /43 /2023 () //
320	ABLAPL/0002975/2023	BIPIN SATAPATHY VS STATE OF ODISHA	AJIT KUMAR PANDA VS	KHURDA MODEL /153 /2023 () //
321	ABLAPL/0002976/2023	SANTOSH KUMAR JENA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KONARK /53 /2023 () //
322	ABLAPL/0002977/2023	SUBHRAJIT SAHU VS STATE OF ODISHA	KALPANA NAYAK VS	KUAKHIA /89 /2023 () //
323	ABLAPL/0002978/2023	ROJALIN SAHU VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	BAIDYANATHPUR /110 /2023 () //
324	ABLAPL/0002979/2023	DURBADAL JAL VS STATE OF ODISHA	KHIROD PRASAD NEGI VS	KEGAON /32 /2023 () //
325	ABLAPL/0002980/2023	DEEPAK ROUT VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHOUWAR /126 /2023 () //
326	ABLAPL/0002981/2023	BIJAY KUMAR SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	RAGHUNATHPUR /166 /2022 () //
327	ABLAPL/0002982/2023	MD. IMRAN @ IMRAN AHMAD VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BADMAL /205 /2022 () //
328	ABLAPL/0002983/2023	KALYANI BARISAL @ SAMANTARAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /39 /2023 () //
329	ABLAPL/0002984/2023	BISWANATH JENA	SATYAJIT MOHAPATRA	NILGIRI /64 /2023

ORISSA HIGH COURT**FILING REPORT AS ON :23/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
330	ABLAPL/0002985/2023	STATE OF ODISHA PRADEEP SUNDARAY	DEBASNAN DAS	// JODAPADAR /271 /2022
		VS	VS	()
331	ABLAPL/0002986/2023	STATE OF ODISHA JAYANTA KUMAR GIRI	BHABANI SANKAR DAS	// BHOGRAI /84 /2023
		VS	VS	()
332	ABLAPL/0002987/2023	STATE OF ODISHA BABULAL GOUDA	LAMBODOR ACHARI	// BELLAGUNTHA /83 /2021
		VS	VS	()
333	ABLAPL/0002988/2023	STATE OF ODISHA KUNA NAIK	CHIRANJIB ROUT	// TALCHER TOWN /177 /2022
		VS	VS	()
334	ABLAPL/0002989/2023	STATE OF ODISHA MOHAN GOLLARI	GIRIDHARI SINGH	// BOIPARIGUDA /132 /2018
		VS	VS	()
335	ABLAPL/0002990/2023	STATE OF ODISHA DEEPAK KU. MAHANTA	SIDHARTHA DAS	// JODA /76 /2023
		VS	VS	()
336	ABLAPL/0002991/2023	STATE OF ODISHA AJAY KHARA	DIPTI RANJAN BHOKTA	// PADWA /118 /2022
		VS	VS	()
337	ABLAPL/0002992/2023	STATE OF ODISHA RAMA NAYAK	SK. ZAFARULLA	// SECTOR-3 /24 /2023
		VS	VS	()
338	ABLAPL/0002993/2023	STATE OF ODISHA JAGANNATH SETHI	SK. ZAFARULLA	// OUPADA /22 /2023
		VS	VS	()
339	ABLAPL/0002994/2023	STATE OF ODISHA JAGANNATH NAG	BHABANI SHANKAR DASPARIDA	// BINIKA /168 /2022
		VS	VS	()
340	ABLAPL/0002995/2023	STATE OF ODISHA MADHUSUDAN NAYAK	SATYANARAYAN MISHRA	// KHANDAPARA /34 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :23/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	ABLAPL/0002996/2023	STATE OF ODISHA GOURI SHANKAR BEHERA VS	SATYANARAYAN MISHRA VS	// TIHIDI /153 /2021 ()
342	ABLAPL/0002997/2023	STATE OF ODISHA BIKASH BEHERA @ BHOI VS	SURYA NARAYAN MISHRA VS	// NIMAPADA /60 /2023 ()
343	ABLAPL/0002998/2023	STATE OF ODISHA PURNA CHANDRA SETHY VS	SURYA NARAYAN MISHRA VS	// NIMAPADA /62 /2023 ()
344	ABLAPL/0002999/2023	STATE OF ODISHA RANJIT SAMAL VS	KSHIROD KUMAR ROUT VS	// RAJKANIKA /153 /2023 ()
345	ABLAPL/0003000/2023	STATE OF ODISHA GOPAL BEHERA VS	UNMESH CHANDRA JENA VS	// REAMAL /65 /2023 ()
346	ABLAPL/0003001/2023	STATE OF ODISHA KHITISH MAHARANA VS	SUSIL KUMAR PATNAIK VS	// BARIA /57 /2022 ()
347	ABLAPL/0003002/2023	STATE OF ODISHA MANJULATA JENA VS	BIBHUTI RANJAN MOHANTY VS	// SINGLA /14 /2023 ()
348	ABLAPL/0003003/2023	STATE OF ODISHA SUBHASIS KANUNGO VS	ALEKHA KUMAR SAHOO VS	// / /0 ()
349	ABLAPL/0003004/2023	STATE OF ODISHA NANDINI MALIK VS	BISWARANJAN DALAI VS	// MARINE PST TALCHUA /26 /2019 ()
350	ABLAPL/0003005/2023	STATE OF ODISHA SRIMANTA KUMAR DHAL VS	SMRUTI RANJAN MOHAPATRA VS	// MANGALPUR /135 /2022 ()
351	ABLAPL/0003006/2023	STATE OF ODISHA GUDU KALAS @ ANIL KALAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /84 /2023 () //

ORISSA HIGH COURT

FILING REPORT AS ON :23/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	ABLAPL/0003007/2023	AUROBINDO RAY VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	GOBINDAPUR /47 /2023 () //
353	ABLAPL/0003008/2023	MANAS MALLICK VS STATE OF ODISHA	JAYANTA KUMAR KHANDAYATRAY VS	CHANDAPUR /20 /2022 () //

ORISSA HIGH COURT

MISC CASES FILED on :23/03/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	4/2023 COA/4/2023	M/S. NORTHERN EASTERN ELECTRICITY SUPPLY OF KALYANI COMPLEX	VIJAYLAKHMI & COBSR-MP
2	5/2023 COA/5/2023	M/S.WESTERN ELECTRICITY SUPPLY OF KALYANI COMPLEX	VIJAYLAKHMI & COBSR-MP
3	6/2023 COA/6/2023	M/S.SOUTHERN ELECTRICITY SUPPLY OF KALYANI COMPLEX	VIJAYLAKHMI & COBSR-MP
4	21/2023 TRPCRL/25/2023	RADHA MOHAN BEHERA-MP	RAJIV KUMAR MAHANTA
5	40/2023 JCRLA/50/2022	RAI@RAYA SING-MP	MR. MALAYA KUMAR SWAIN
6	41/2023 JCRLA/50/2022	RAI@RAYA SING-MP	MR. MALAYA KUMAR SWAIN
7	42/2023 JCRLA/67/2022	MAYADHAR PURTY-MP	MISS GAYATRI PATRA
8	43/2023 JCRLA/67/2022	MAYADHAR PURTY-MP	
9	44/2023 JCRLA/67/2022	MAYADHAR PURTY-MP	MISS GAYATRI PATRA
10	64/2023 SA/238/1991	NARASINGHA-MP	M/S.B.BISWAL, SOUMENDRA PATTANAİK
11	110/2023 CRLMP/359/2023	ANAND KUMAR-MP	
12	121/2023 RPFAM/105/2023	RAMESH CHANDRA BARAL-MP	MD. MOTIULLA
13	131/2023 TRP(C)/112/2023	SUNITA BAIDYA-MP	RAJIV KUMAR MAHANTA
14	132/2023 TRP(C)/113/2023	PRATISTHITA PRADHAN-MP	ANURAG PATI
15	203/2023 CRLREV/308/2019	MAHENDRA KUMAR NAYAK-MP	GOURI MOHAN RATH, M/S SANGRAM RATH
16	248/2023 FAO/824/2018	GEETA RANI SUBUDHI-MP	SAMEER KU. DAS
17	249/2023 FAO/151/2023	THE EXECUTIVE ENGINEER (MECHANICAL DIVISION)-MR	ARUNAKAR DAS, A.S.C.
18	250/2023 FAO/151/2023	THE EXECUTIVE ENGINEER (MECHANICAL DIVISION)-MR	ARUNAKAR DAS, A.S.C.
19	251/2023 FAO/125/2023	MANAGER, NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
20	284/2023 RSA/408/2015	JASODA PATEL-MP	M/S.AMIT PR.BOSE
21	285/2023 RSA/105/2005	BIDYADHAR PADHI-MP	M/S.S.P.MISHRA, SOUMYA MISHRA
22	286/2023 RSA/294/2017	MANGULU CHARAN SAHU-MP	M/S BHAWANI SANKAR PANIGRAHI, SIDHARTHA MISHRA
23	287/2023 RSA/117/2023	JAMI VIJAYLAKHMI-MP	SOUMYA DEV RAY
24	288/2023 RSA/117/2023	JAMI VIJAYLAKHMI-MP	SOUMYA DEV RAY
25	289/2023 RSA/117/2023	JAMI VIJAYLAKHMI-MP	SOUMYA DEV RAY
26	290/2023	SYNDICATE BANK-MP	M/S.B.N.UDGATA

27	RSA/62/2013 310/2023 CMP/331/2023	D.ANAND RAO DORA-MP	BIBEKANANDA BHUYAN
28	311/2023 CMP/332/2023	PRESIDENT BAPUJI SEVA SANGHA, SARANKUL-MP	HARIPAD MOHANTY
29	312/2023 CMP/334/2023	DHARMASILA DEVI-MP	PABITRA KUMAR NAYAK
30	313/2023 CMP/335/2023	CHANDAN RANA-MP	AMIT PRASAD BOSE
31	314/2023 CMP/336/2023	GOPINATH MEHER-MP	RABINDRA NATH PRUSTY
32	315/2023 CMP/337/2023	PREMANANDA MOHANTY-MP	PRASANTA KUMAR MISHRA
33	466/2023 MACA/242/2022	BHASKAR PATRA-MP	MRUGANKA MAULI PATNAIK
34	467/2023 MACA/256/2023	BIPIN GAIGARIA-MP	JIBAN RANJAN DASH
35	468/2023 MACA/256/2023	BIPIN GAIGARIA-MP	JIBAN RANJAN DASH
36	469/2023 MACA/240/2023	DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.- MP	PRAMOD KUMAR TRIPATHY
37	470/2023 MACA/240/2023	DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.- MP	PRAMOD KUMAR TRIPATHY
38	471/2023 MACA/258/2023	DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.- MP	MOGNATH ROY
39	472/2023 MACA/413/2015	DIVL.MANAGER,NEW INDIA ASURANCE CO.LTD.,CUTTACK-MP	
40	477/2023 BLAPL/2311/2023	MAFUZA BIBI-MP	
41	614/2023 ABLAPL/2143/2018	SURESH CHANDRA SAHOO-MP	PRADEEP KUMAR DAS
42	615/2023 ABLAPL/16347/2022	AMRIT PARIDA-MP	Sandeep Raj Panda
43	616/2023 ABLAPL/11296/2022	NARAYAN SAHOO-MP	
44	617/2023 ABLAPL/944/2023	KASHINATH NAYAK-MP	
45	618/2023 ABLAPL/1009/2023	DHIRENDRA KUMAR DAS-MP	
46	619/2023 ABLAPL/1064/2023	ASISMAYEE DAS-MP	
47	620/2023 ABLAPL/11750/2022	TIRTHA BANACHHOR-MP	
48	621/2023 ABLAPL/6106/2022	DIPU SETHY-MP	
49	622/2023 ABLAPL/922/2023	BABU @ SUNIL KHETRI-MP	MANAS KUMAR CHAND
50	702/2023 CRLA/322/2023	JOGESHWAR HARIJAN @ JOGESWAR HARIJAN-MP	SURYAKANTA DWIBEDI
51	703/2023 CRLA/322/2023	JOGESHWAR HARIJAN @ JOGESWAR HARIJAN-MP	SURYAKANTA DWIBEDI
52	704/2023 CRLA/589/2022	HARA PRASAD SWAIN-MP	AMULYA RATNA PANDA
53	705/2023 CRLA/363/2016	INDER AMAR SONKAR@KALIA@RAJ@BABU-MP	M/S.LALITENDU MISHRA
54	706/2023 CRLA/16/2020	APU @ AJIT DAS-MP	ANIRUDHA DAS
55	707/2023 CRLA/147/2023	MINAKETAN NAYAK-MP	MANAS KUMAR CHAND
56	708/2023 CRLA/168/2022	SARAT RANA-MP	MR.NIRANJAN PANDA
57	1054/2023 CRLMC/1483/2023	SUSANTA KUMAR SAMANTRAY-MP	HEMANTA KUMAR MUND

58	1055/2023 CRLMC/1486/2023	BALARAM MOHARANA-MP	PRASANNA KUMAR MISHRA
59	1469/2023 WA/578/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
60	1470/2023 WA/578/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
61	1471/2023 WA/578/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
62	1472/2023 WA/580/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
63	1473/2023 WA/580/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
64	1474/2023 WA/580/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
65	1475/2023 WA/582/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
66	1476/2023 WA/582/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
67	1477/2023 WA/582/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
68	1478/2023 WA/581/2023	STATE OF ODISHA-MP	SAROJ KANTA SAMAL, A.G.A.
69	1479/2023 WA/581/2023	STATE OF ODISHA-MP	SAROJ KANTA SAMAL, A.G.A.
70	1480/2023 WA/581/2023	STATE OF ODISHA-MP	SAROJ KANTA SAMAL, A.G.A.
71	1481/2023 WA/583/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
72	1482/2023 WA/583/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
73	1483/2023 WA/583/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
74	1484/2023 WA/585/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
75	1485/2023 WA/584/2023	STATE OF ODISHA-MP	CH.SATYAJIT MISHRA, A.G.A.
76	1486/2023 WA/585/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
77	1487/2023 WA/585/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
78	1488/2023 WA/584/2023	STATE OF ODISHA-MP	CH.SATYAJIT MISHRA, A.G.A.
79	1489/2023 WA/584/2023	STATE OF ODISHA-MP	CH.SATYAJIT MISHRA, A.G.A.
80	1490/2023 WA/586/2023	STATE OF ODISHA-MP	CH. SATYAJIT MISHRA,A.G.A
81	1491/2023 WA/586/2023	STATE OF ODISHA-MP	CH. SATYAJIT MISHRA,A.G.A
82	1492/2023 WA/587/2023	STATE OF ODISHA-MP	CH. SATYAJIT MISHRA, A.G.A.
83	1493/2023 WA/586/2023	STATE OF ODISHA-MP	CH. SATYAJIT MISHRA,A.G.A
84	1494/2023 WA/587/2023	STATE OF ODISHA-MP	CH. SATYAJIT MISHRA, A.G.A.
85	1495/2023 WA/587/2023	STATE OF ODISHA-MP	CH. SATYAJIT MISHRA, A.G.A.
86	1496/2023 WA/588/2023	STATE OF ODISHA-MP	SANGRAM JENA,S,C(S AND M.E)
87	1497/2023 WA/588/2023	STATE OF ODISHA-MP	SANGRAM JENA,S,C(S AND M.E)
88	1498/2023 WA/589/2023	STATE OF ODISHA-MP	SANGRAM JENA,S,C(S AND M.E)
89	1499/2023	STATE OF ODISHA-MP	SANGRAM JENA,S,C(S AND M.E)

90	WA/589/2023 1500/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
91	WA/590/2023 1501/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
92	WA/590/2023 1502/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
93	WA/590/2023 1503/2023	STATE OF ODISHA-MP	CH. SATYAJIT MISHRA, A.G.A.
94	WA/592/2023 1504/2023	STATE OF ODISHA-MP	CH. SATYAJIT MISHRA, A.G.A.
95	WA/592/2023 1505/2023	STATE OF ODISHA-MP	CH. SATYAJIT MISHRA, A.G.A.
96	WA/592/2023 1506/2023	STATE OF ODISHA-MP	CH.SATYAJIT MISHRA,A.G.A
97	WA/591/2023 1507/2023	STATE OF ODISHA-MP	CH.SATYAJIT MISHRA,A.G.A
98	WA/591/2023 1508/2023	STATE OF ODISHA-MP	CH.SATYAJIT MISHRA,A.G.A
99	WA/591/2023 1509/2023	STATE OF ODISHA-MP	PRAVAT KUMAR PANDA, S.C.(S AND ME)
100	WA/593/2023 1510/2023	STATE OF ODISHA-MP	PRAVAT KUMAR PANDA, S.C.(S AND ME)
101	WA/593/2023 1511/2023	STATE OF ODISHA-MP	PRAVAT KUMAR PANDA, S.C.(S AND ME)
102	WA/593/2023 1512/2023	DR.PRADIPTA KUMAR GAHAN-MP	KUNAL KUMAR SWAIN
103	WA/594/2023 1513/2023	STATE OF ODISHA-MP	PURNA CHANDRA DAS,A.G.A
104	WA/595/2023 1514/2023	STATE OF ODISHA-MP	PURNA CHANDRA DAS,A.G.A
105	WA/595/2023 1515/2023	STATE OF ODISHA-MP	PURNA CHANDRA DAS,A.G.A
106	WA/595/2023 1516/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
107	WA/596/2023 1517/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
108	WA/596/2023 1518/2023	STATE OF ODISHA-MP	HARMOHAN DHAL,A.G.A
109	WA/597/2023 1519/2023	STATE OF ODISHA-MP	HARMOHAN DHAL,A.G.A
110	WA/597/2023 1520/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT, A.G.A.
111	WA/598/2023 1521/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT, A.G.A.
112	WA/598/2023 1522/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT, A.G.A.
113	WA/598/2023 1523/2023	PRINCIPAL SECRETARY,WATER RESOURCES DEPARTMENT	SWAMI PANKANTA SAMAL,A.G.A
114	WA/599/2023 1524/2023	PRINCIPAL SECRETARY,WATER RESOURCES DEPARTMENT	SWAMI PANKANTA SAMAL,A.G.A
115	WA/599/2023 1525/2023	PRINCIPAL SECRETARY,WATER RESOURCES DEPARTMENT	SWAMI PANKANTA SAMAL,A.G.A
116	WA/599/2023 1526/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
117	WA/600/2023 1527/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
118	WA/600/2023 1528/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
119	WA/600/2023 1529/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT, A.G.A.
120	WA/601/2023 1530/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT, A.G.A.

121	1531/2023 WA/601/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT, A.G.A.
122	4041/2023 WP(C)/8955/2023	KARTIK HARIJAN @ HARPAL-MP	PADMANAV CHOUDHURY
123	4042/2023 WP(C)/6956/2017	EXECUTIVE ENGINEER, ELECTRICAL DIVISION, SOUTH COAST	M.MIRAMANATH ACHARYA
124	4043/2023 WP(C)/19398/2019	EXECUTIVE ENGINEER(ELECTRICAL)-MP	M/S.DEBARANJAN RAY
125	4044/2023 WP(C)/8959/2023	POREDDY RAJA RAO-MP	RAJALAXMI BISWAL
126	4045/2023 WP(C)/8960/2023	ALIBILLI GOPALA RAO-MP	RAJALAXMI BISWAL
127	4046/2023 WP(C)/10489/2017	SDO, ELECTRICAL NO-IV, WESCO-MP	M/S.PRASANTA KUMAR TRIPATHY
128	4047/2023 WP(C)/8962/2023	SUBHAM KUMAR DORA-MP	DIGAMBARA MISHRA
129	4048/2023 WP(C)/8964/2023	RAMESH CHANDRA SAHOO-MP	UMESH CHANDRA BEHURA
130	4049/2023 WP(C)/8965/2023	MINAKHI DAS-MP	SUVENDU KUMAR DAS
131	4050/2023 WP(C)/8973/2023	ADIKANDA DEY-MP	KUNAL KUMAR SWAIN
132	4051/2023 WP(C)/29490/2019	ORISSA MERCHANDISE (P) LTD-MP	S.S.RAO
133	4052/2023 WP(C)/8130/2023	ABHISEK PATTNAIK-MP	PAMI RATH
134	4053/2023 WP(C)/8130/2023	ABHISEK PATTNAIK-MP	PAMI RATH
135	4054/2023 WP(C)/9870/2022	K.NARAYAN MURTY-MP	SARATHI JYOTI MOHANTY,MR. SUBIR PALIT
136	4055/2023 WP(C)/9010/2023	JANAKI BALLAV PATTANAIAK-MP	NALINI KANTA DASH
137	4056/2023 WP(C)/27979/2022	PADMANAV MISHRA-MP	KUNAL KUMAR SWAIN
138	4057/2023 WP(C)/19567/2022	DHANI PATRA-MP	SUKANTA KUMAR DALAI
139	4058/2023 WP(C)/9038/2023	SURENDRA BEHERA-MP	KABIRAJ PRADHAN
140	4059/2023 WP(C)/5276/2017	NIRANJANA PATRO-MP	SIDHARTHA DAS
141	4060/2023 WP(C)/9041/2023	SUSHANTA SAHOO-MP	RAJIB RATH
142	4061/2023 WP(C)/9042/2023	KANHU SAMAL-MP	RAJIB RATH
143	4062/2023 WP(C)/9045/2023	BANDANA BHUYAN-MP	PRASANTA KUMAR NANDA
144	4063/2023 WP(C)/9046/2023	SANKARSANA NAYAK-MP	SRINIVAS MOHANTY
145	4064/2023 WP(C)/9047/2023	NALINI PRAVA BARIK-MP	PRASANTA KUMAR NANDA
146	4065/2023 WP(C)/12031/2021	BIRAJ MOHAN MOHANTY-MP	DEVASHIS PANDA
147	4066/2023 WP(C)/1272/2015	BIRABAR PRADHAN-MP	M/S AMIYA KU.MOHANTY
148	4067/2023 WP(C)/9050/2023	BANDANA BHUYAN-MP	PRASANTA KUMAR NANDA
149	4068/2023 WP(C)/37897/2020	MOHAN KUMAR NAIK-MP	DIGAMBARA MISHRA
150	4069/2023 WP(C)/25982/2021	KARAMBIR SINGH-MP	ANAM CHARAN PANDA
151	4070/2023 WP(C)/9055/2023	SUKANTI JENA-MP	RANJAN KUMAR ROUT
152	4071/2023	ANNAPURNA SAHOO-MP	SHASHI BHUSAN JENA

153	WP(C)/29323/2021 4072/2023	NALINI PRAVA BARIK-MP	PRASANTA KUMAR NANDA
154	WP(C)/9056/2023 4073/2023	DHIRENDRANATH BISWAL-MP	PRASANTA KUMAR NANDA
155	WP(C)/9058/2023 4074/2023	GEETA CHOUDHURY-MP	PRASANTA KUMAR NANDA
156	WP(C)/9059/2023 4075/2023	JAGADISH PANDA-MP	MANOJ KUMAR PANDA
157	WP(C)/9060/2023 4076/2023	RAJENDRA KUMAR SAHOO-MP	
158	WP(C)/23653/2019 4077/2023	KISHOR KUMAR MOHANTA-MP	DEEPAK KUMAR MOHAPATRA
159	WP(C)/9063/2023 4078/2023	SITANSU SEKHAR BARAL-MP	PRASANTA KUMAR NANDA
160	WP(C)/9065/2023 4079/2023	BHANUMATI MOHANTA-MP	DEEPAK KUMAR MOHAPATRA
161	WP(C)/9067/2023 4080/2023	JITENDRA MOHANTY-MP	PRASANTA KUMAR NANDA
162	WP(C)/9069/2023 4081/2023	SUDHARANI DASH-MP	PRASANTA KUMAR NANDA
163	WP(C)/9071/2023 4083/2023	KUMUDINI DHAL-MP	PRASANTA KUMAR NANDA
164	WP(C)/9073/2023 4084/2023	NAMITA DASH-MP	PRASANTA KUMAR NANDA
165	WP(C)/9074/2023 4085/2023	LAXMI BEHERA-MP	DILLIP KUMAR MOHAPATRA
166	WP(C)/9076/2023 4086/2023	JAGATISWAR SAHOO-MP	AMITAV TRIPATHY
167	WP(C)/9077/2023 4087/2023	MADHUCHHANDA BHAGAT-MP	
168	WP(C)/28963/2011 4088/2023	LOCHARIASAI KRISHNA-MP	SWAPNA KUMAR OJHA
169	WP(C)/9079/2023 4089/2023	MD. QAISER UZZAMAN-MP	SATYA PRAKASH NATH
170	WP(C)/9082/2023 4090/2023	M/S. VEDICA VENTURES PVT.LTD., ROURKELA-MP	ASHOK PANIGRAHI
171	WP(C)/6951/2023 4091/2023	LAXMINARAYAN PRADHAN-MP	GYANARANJAN SETHI
172	WP(C)/9088/2023 4092/2023	PRUTHIRAJ MEHER-MP	MANAS CHAND
173	WP(C)/9097/2023 4093/2023	CHANDRABHANU DEY-MP	
174	WP(C)/41455/2021 4094/2023	SANDHYARANI TANDI-MP	ABHILASH MISHRA
175	WP(C)/9104/2023 4095/2023	BINOY KUMAR BAJORIA-MP	BIBEKANANDA BHUYAN
176	WP(C)/14956/2020 4096/2023	UTKAL CHAMBER OF COMMERCE AND INDUSTRY LTD. BBSR-MP	BBSR KUMAR PATNAIK
177	WP(C)/34660/2022 4097/2023	UTKAL CHAMBER OF COMMERCE AND INDUSTRY LTD. BBSR-MP	BBSR KUMAR PATNAIK
178	WP(C)/34660/2022 4098/2023	ASHOK KUMAR MISHRA-MP	MANAS CHAND
179	WP(C)/9100/2023 4099/2023	RABINDRA KUMAR SWAIN-MP	BINAYA KUMAR MOHANTY
180	WP(C)/9107/2023 4100/2023	PRAVAKAR MOHANTY-MP	RAJIB RATH
181	WP(C)/9112/2023 4101/2023	M/S DEEPAK KUMAR SAHU, KORAPUT-MP	BHABANI PRASAD MOHANTY
182	WP(C)/9111/2023 4102/2023	GOURI SHANKAR JAISWAL-MP	KSHIROD KUMAR SAHOO
183	WP(C)/9109/2023 4103/2023	M/S.THAKUR CONSTRADE PVT. LTD. BBSR-MP	SIBANARAYAN BISWAL
	WP(C)/9114/2023		

184	4104/2023 WP(C)/12273/2020	M/S. ODISHA MERCHANDISE PRIVATE LIMITED-MP	M/S. S.S.RAO
185	4105/2023 WP(C)/12272/2020	M/S. ODISHA MERCHANDISE PRIVATE LIMITED-MP	M/S. S.S.RAO
186	4106/2023 WP(C)/9115/2023	BISWAJIT AMBIKA PRASAD SAHU-MP	ARUN KUMAR PATRA
187	4107/2023 WP(C)/12271/2020	M/S. ODISHA MERCHANDISE PRIVATE LIMITED-MP	M/S.S.S.RAO
188	4108/2023 WP(C)/9117/2023	GAYATREE DEBATA-MP	LAXMI PRASAD DWIVEDY
189	4109/2023 WP(C)/7893/2023	MANAS RANJAN ROUT-MP	
190	4110/2023 WP(C)/9118/2023	NIRAKAR NAYAK-MP	JAGANNATH BHUYAN
191	4111/2023 WP(C)/5084/2021	BHASKAR CHANDRA NATH-MP	SANJIB KUMAR BHANJADEO
192	4112/2023 WP(C)/8787/2021	GIRINDRA SAHU-MP	ASUTOSH SAHOO
193	4113/2023 WP(C)/9119/2023	RAJAN PRASAD-MP	ARUN KUMAR PATRA
194	4114/2023 WP(C)/9123/2023	JAYASHREE NAYAK-MP	RAJIB RATH
195	4115/2023 WP(C)/9124/2023	ROHIT KUMAR PRUSTY-MP	PRAFULLA KUMAR RATH
196	4116/2023 WP(C)/9125/2023	PRAMOD KUMAR SAHU-MP	ARUN KUMAR PATRA
197	4117/2023 WP(C)/9126/2023	AKSHAYA PAIKARAY-MP	PRAFULLA KUMAR RATH
198	4118/2023 WP(C)/9127/2023	AMIT KUMAR PRUSTY-MP	PRAFULLA KUMAR RATH
199	4119/2023 WP(C)/9128/2023	DUKHIBANDHB MALLICK-MP	ATMAJIT MANMITH DAS
200	4120/2023 WP(C)/9129/2023	DEBJYOTI DAS-MP	BISWAJIT DAS
201	4121/2023 WP(C)/31194/2022	SANKAR NARAYAN CHOUDHURY-MP	
202	4122/2023 WP(C)/9130/2023	DEBJYOTI DAS-MP	BISWAJIT DAS
203	4123/2023 WP(C)/9130/2023	DEBJYOTI DAS-MP	BISWAJIT DAS